NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/579/ (IB)/2017

NAME OF THE PETITIONER(S)

: PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S)

: SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

coursel for operations Creditor XC Conditions

REPRESENTATION BY WHOM

1. S.C. VISHWARN'S

Per Remondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted an order copy downloaded from the internet which shows that an interim stay has been granted by the Hon'ble High Court of Madras in WMP/33124/2017 filed in WP/30385/2017. This order came to be passed on 24.11.2017; copy of it is placed on record. Based on this order, the Corporate Debtor prayed for time. At request, matter is adjourned. Put up on **15.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)